

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION & FARMERS WELFARE

LOK SABHA
STARRED QUESTION NO. 333
TO BE ANSWERED ON THE 16TH JULY, 2019

FARMERS LIVING BELOW POVERTY LINE

*333. SHRI SUKHBIR SINGH JAUNAPURIA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has conducted any survey to evaluate the number of farmers living Below the Poverty Line (BPL);
- (b) if so, the details thereof, State-wise;
- (c) the details of the welfare schemes introduced by the Government for farmers during the last three years, scheme and State-wise; and
- (d) the number of farmers who got benefited from such schemes?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री

(SHRI NARENDRA SINGH TOMAR)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 333 DUE FOR REPLY ON 16TH JULY, 2019.

(a) & (b): No Sir, separate estimate on the number of farmers living Below Poverty Line is not available. Government conducts large sample surveys through NSSO for periodical estimation of population living Below Poverty Line. According to the erstwhile Planning Commission's estimates based on Consumption Expenditure Survey (2011-12) conducted by National Sample Survey Office (NSSO), the rural population living Below Poverty Line (BPL) was 216.65 million in 2011-12. A statement on state wise population Below Poverty Line is in Annexure-I.

(c) & (d): The Government has introduced Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) Scheme to provide an assured income support to farming community in the interim budget for 2019-20. Earlier, under PM-KISAN, landholding farmer families, having cultivable land upto 2 hectares, were provided direct income support at the rate of Rs. 6,000 per year in three instalments of Rs. 2000 each. The 1st instalment under the Scheme has already been credited into the bank accounts of 35,603,344 beneficiaries and 2nd instalment to 31,077,444 beneficiaries as on 5th July 2019. State-wise details of beneficiaries under the scheme is given at Annexure-II. Lately, the ambit of the Scheme has been expanded to cover all farmers in the country irrespective of the size of their land holdings, subject to all other existing exclusions. With expansion of the ambit of the scheme, the expected expenditure of the Scheme for the financial year 2019-20 has been revised to Rs.87,217.50 crore, including the administrative charges of Rs.217.50 crore. Further, the Government has approved a pension scheme for all Small and Marginal Farmers (SMF) in the country, subject to certain exclusion clauses, with a view to provide them social security net as they have minimal or no savings to provide for old age and to support them in the event of consequent loss of livelihood. The scheme provides for payment of a minimum fixed pension of Rs.3,000/- per month to the eligible farmers on attaining the age of 60 years.

Besides, Government is implementing many other schemes for the upliftment of farmers, such as, National Food Security Mission, Pradhan Mantri Krishi Sinchayee Yojana, Rashtriya Krishi Vikas Yojana, Pradhan Mantri Fasal Bima Yojana, Pradhan Mantri Annadata Aay Sanrakshan Abhiyan (PM-AASHA), e-NAM (National Agriculture Market), Soil Health Card Scheme, National Mission for Sustainable Agriculture.

Annexure in reference to Reply to Part (a) & (b) of the Lok Sabha Starred Question No. 333 due for reply on 16- 07-2019.

Number and Percentage of Population below poverty line by states - 2011-12.

S.No	States	Rural		Urban		Total	
		%age of Persons	No. Of Persons (lakhs)	%age of Persons	No. of Persons (lakhs)	%age of Persons	No. of Persons (lakhs)
1	Andhra Pradesh	10.96	61.80	5.81	16.98	9.20	78.78
2	Arunachal Pradesh	38.93	4.25	20.33	0.66	34.67	4.91
3	Assam	33.89	92.06	20.49	9.21	31.98	101.27
4	Bihar	34.06	320.40	31.23	37.75	33.74	358.15
5	Chhattisgarh	44.61	88.90	24.75	15.22	39.93	104.11
6	Delhi	12.92	0.50	9.84	16.46	9.91	16.96
7	Goa	6.81	0.37	4.09	0.38	5.09	0.75
8	Gujarat	21.54	75.35	10.14	26.88	16.63	102.23
9	Haryana	11.64	19.42	10.28	9.41	11.16	28.83
10	Himachal Pradesh	8.48	5.29	4.33	0.30	8.06	5.59
11	Jammu & Kashmir	11.54	10.73	7.20	2.53	10.35	13.27
12	Jharkhand	40.84	104.09	24.83	20.24	36.96	124.33
13	Karnataka	24.53	92.80	15.25	36.96	20.91	129.76
14	Kerala	9.14	15.48	4.97	8.46	7.05	23.95
15	Madhya Pradesh	35.74	190.95	21.00	43.10	31.65	234.06
16	Maharashtra	24.22	150.56	9.12	47.36	17.35	197.92
17	Manipur	38.80	7.45	32.59	2.78	36.89	10.22
18	Meghalaya	12.53	3.04	9.26	0.57	11.87	3.61
19	Mizoram	35.43	1.91	6.36	0.37	20.40	2.27
20	Nagaland	19.93	2.76	16.48	1.00	18.88	3.76
21	Odisha	35.69	126.14	17.29	12.39	32.59	138.53
22	Punjab	7.66	13.35	9.24	9.82	8.26	23.18
23	Rajasthan	16.05	84.19	10.69	18.73	14.71	102.92
24	Sikkim	9.85	0.45	3.66	0.06	8.19	0.51
25	Tamil Nadu	15.83	59.23	6.54	23.40	11.28	82.63
26	Tripura	16.53	4.49	7.42	0.75	14.05	5.24
27	Uttarakhand	11.62	8.25	10.48	3.35	11.26	11.60
28	Uttar Pradesh	30.40	479.35	26.06	118.84	29.43	598.19
29	West Bengal	22.52	141.14	14.66	43.83	19.98	184.98
30	Puducherry	17.06	0.69	6.30	0.55	9.69	1.24
31	Andaman & Nicobar Islands	1.57	0.04	0.00	0.00	1.00	0.04
32	Chandigarh	1.64	0.004	22.31	2.34	21.81	2.35
33	Dadra & Nagar Haveli	62.59	1.15	15.38	0.28	39.31	1.43
34	Daman & Diu	0.00	0.00	12.62	0.26	9.86	0.26
35	Lakshadweep	0.00	0.00	3.44	0.02	2.77	0.02
	All India	25.70	2166.58	13.70	531.25	21.92	2697.83

- Notes:**
1. Population as on 1st March 2012 has been used for estimating number of persons below poverty line. (2011 Census population extrapolated)
 2. Urban Poverty Line of Punjab has been used for both rural and urban areas of Chandigarh.
 3. Poverty Line of Tamil Nadu, Maharashtra, Goa and Kerala has been used for Andaman and Nicobar Island, Dadra & Nagar Haveli, Daman & Diu and Lakshadweep respectively.

Source: Planning Commission's Report of the Expert Group to Review the Methodology for Measurement of Poverty.

Annexure in reference to Reply to Part (c) (d) of the Lok Sabha Starred Question No. 333 due for reply on 16- 07-2019

Number of beneficiaries and amount disbursed under PM-KISAN as on 05.07.2019

States	First instalment Payment (Number)	First instalment Payment (Amount) (In Rs)	Second instalment Payment (Number)	Second instalment Payment (Amount) (In Rs)
Andaman and Nicobar Islands	10,004	2,00,08,000		0
Andhra Pradesh	34,43,116	6,88,62,32,000	31,41,105	6,28,22,10,000
Arunachal Pradesh	0	0		0
Assam	12,51,073	2,50,21,46,000	10,44,820	2,08,96,40,000
Bihar	8,38,362	1,67,67,24,000	2,19,141	43,82,82,000
Chandigarh	13	26,000		0
Chhattisgarh	3,41,677	68,33,54,000	1,11,768	22,35,36,000
Dadra and Nagar Haveli	5,322	1,06,44,000		0
Daman and Diu	2,423	48,46,000	2,106	42,12,000
Delhi	0	0		0
Goa	2,385	47,70,000	2,336	46,72,000
Gujarat	28,41,881	5,68,37,62,000	28,32,614	5,66,52,28,000
Haryana	9,82,987	1,96,59,74,000	9,35,929	1,87,18,58,000
Himachal Pradesh	5,40,949	1,08,18,98,000	4,40,003	88,00,06,000
Jammu and Kashmir	5,41,029	1,08,20,58,000	4,62,497	92,49,94,000
Jharkhand	5,44,140	1,08,82,80,000	3,98,951	79,79,02,000
Karnataka	7,67,098	1,53,41,96,000	3,03,684	60,73,68,000
Kerala	11,41,821	2,28,36,42,000	9,31,661	1,86,33,22,000
Lakshdweep	0	0		0
Madhya Pradesh	9,304	1,86,08,000		0
Maharashtra	22,87,581	4,57,51,62,000	15,02,217	3,00,44,34,000
Manipur	7,276	1,45,52,000		0
Meghalaya	76	1,52,000		0
Mizoram	24,410	4,88,20,000	11,931	2,38,62,000
Nagaland	39,685	7,93,70,000	30,459	6,09,18,000
Odisha	9,71,749	1,94,34,98,000	9,29,025	1,85,80,50,000
Puducherry	4,421	88,42,000		0
Punjab	12,89,315	2,57,86,30,000	11,44,648	2,28,92,96,000
Rajasthan	15,83,018	3,16,60,36,000	13,23,564	2,64,71,28,000
Sikkim		0		0
Tamilnadu	21,95,316	4,39,06,32,000	21,23,556	4,24,71,12,000
Telangana	22,16,560	4,43,31,20,000	18,58,221	3,71,64,42,000
Tripura	1,51,095	30,21,90,000	1,51,064	30,21,28,000
Uttar Pradesh	1,11,69,349	22,33,86,98,000	1,08,48,667	21,69,73,34,000
Uttarakhand	3,99,909	79,98,18,000	3,27,477	65,49,54,000
West Bengal	0	0	0	0
Total	3,56,03,344	71,20,66,88,000	3,10,77,444	62,15,48,88,000

Note: Agri Census data of 2015-16 is based on the land holding and does not cover the details of joint land holders.
